

(2023) 11 TP CK 0007

Tripura High Court- Agartala

Case No: IA No. 1 Of 2023 In Writ Petition (C) No. 1066 Of 2022

State Of Tripura And 7 Ors

APPELLANT

Vs

Ranjit Bhowmik

RESPONDENT

Date of Decision: Nov. 17, 2023

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: Kohinoor N. Bhattacharyya, Raju Datta, B. Majumder, Somik Deb, P. Chakraborty

Final Decision: Disposed Of

Judgement

Arindam Lodh, J

This is an application filed by the applicant-respondents to grant leave for filing the additional counter affidavit on behalf of applicant-respondent no.8.

From the registry note dated 08.08.2023 it is revealed that additional counter affidavit has been filed by applicant-respondent no.8 after furnishing copy to the other side.

Accordingly, the instant Interlocutory Application stands disposed.